

1	2	3	4	5
7.	Arunachal Pradesh	1.84	2.03	-0.19
8.	Kerala	0.48	0.53	-0.05
9.	Assam	6.10	6.63	-0.53
10.	Punjab	29.72	32.20	-2.48
11.	Andhra Pradesh	8.36	8.98	-0.62
12.	Himachal Pradesh	3.47	3.72	-0.25
13.	Telangana	19.41	20.64	-1.23
14.	Haryana	20.00	20.47	-0.47
15.	Chhattisgarh	18.65	19.01	-0.36
16.	West Bengal	8.34	8.49	-0.15
17.	Uttar Pradesh	49.90	50.70	-0.80
18.	Maharashtra	93.81	93.55	0.26
19.	Uttarakhand	5.80	5.75	0.05
20.	Karnataka	34.91	33.90	1.01
21.	Madhya Pradesh	74.56	66.75	7.81
22.	Tamil Nadu	6.38	5.37	1.01
TOTAL		495.40	550.85	-55.45
ALL INDIA		501.67	557.49	-55.82

#### **Development of micro irrigation**

352. DR K. V. P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government has decided to earmark separate and dedicated funds for the development of micro irrigation in the country;

(b) if so, the details thereof;

(c) whether Public Private Partnership (PPP) mode is also allowed to use this fund by the States; and

(d) the names of States which are presently lagging behind in adopting micro irrigation system?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Yes Sir. Government has approved a dedicated Micro Irrigation Fund (MIF) with National Bank for Agriculture and Rural Development (NABARD) with an initial corpus of ₹5000 crores for 2018-19 and 2019-20.

The objective of the fund is to facilitate the States in mobilising the resources for expanding coverage of micro irrigation by taking up special and innovative projects and also for incentivising micro irrigation beyond the provisions available under Pradhan Mantri Krishi Sinchayee Yojana-Per Drop More Crop (PMKSY-PDMC) to encourage farmers to install micro irrigation systems.

(c) States may access MIF for innovative integrated projects, including projects in the Public Private Partnership (PPP) mode.

Based on the prevailing coverage States, namely, Goa, Jammu and Kashmir, West Bengal and all the North Eastern States are lagging behind in adopting micro irrigation systems.

#### **Profit of insurance companies implementing PMFBY**

353. SHRI AMAR SINGH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of Pradhan Mantri Fasal Bima Yojana (PMFBY) and the number of farmers in each State who have been benefitted under this Scheme so far;

(b) whether Government has received any complaint about the insurance companies making huge profits at the cost of farmers, if so, the details thereof; and

(c) the action Government has taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The flagship scheme of Pradhan Mantri Fasal Bima Yojana (PMFBY) was introduced from kharif 2016 season in the country. The salient features of the Scheme include comprehensive risk coverage from pre-sowing to post harvest losses against non-preventable natural risks; removal of cap on premium resulting in reduction of sum insured and claims, if any and equating